

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 790
TO BE ANSWERED ON 03.12.2015

WASTE TO POWER

790. SHRI KESINENI NANI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of efforts made by the Government to set up and promote waste to energy plants in the country;
- (b) whether any tariff has been fixed for the power generated through waste to energy plants by the Central Electricity Regulatory Mission; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Ministry of New and Renewable Energy is currently implementing a “*Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues*” during 12th Plan Period and support projects based on solid and liquid wastes generated in the urban and industrial sectors. Details of the Central Financial Assistance (CFA) provided by the Ministry for setting up projects of different categories are given at **Annexure A**.

In addition to the above, Ministry of Urban Development (MoUD) has also launched Swachh Bharat Mission (SBM) and one of the admissible components under this is Solid Waste Management including establishment of Waste to Energy plants with Central support up to 20% of the project cost in the form of Viability Gap Funding (VGF)/Grant.

(b)&(c): Yes, the Central Electricity Regulatory Commission (CERC) vide notification dated 07th October 2015 and 31st March 2015 have notified norms for determination of Generic Tariff for Municipal Solid Waste (MSW), Refuse Derived Fuel (RDF) and Biogas based Waste to Energy (WTE) projects along with Generic Tariff for FY 2015-16 as given at **Annexure B**.

Annexure A**Annexure-A referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 790 for 03.12.2015****Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues implemented by Ministry of New and Renewable Energy****Details of Central Financial Assistance/Subsidy/Grant/Incentive provided under the Scheme - :**

Central Financial Assistance (CFA) for projects of different categories is given in the form of capital subsidy to the promoters and in the form of Grants-in-Aid for other activities, as given below:

S. No.	Wastes/ Processes/ Technologies	Capital Subsidy
1	Power generation from Municipal Solid Waste	Rs. 2.00 crore/ MW (Max. Rs.10 crore/ project)
2	Power generation from biogas at Sewage Treatment Plant or through biomethanation of Urban and Agricultural Waste/ residues including cattle dung or production of bio-CNG	Rs. 2.00 crore/MW or bio-CNG from 12000 m ³ biogas/day (Max. Rs. 5 crore/project)
3	Biogas generation from Urban, Industrial and Agricultural Wastes/residues	Rs. 0.50 crore/ MWeq. (12000 m ³ biogas /day with maximum of Rs. 5 crore/ project)
4	Power Generation from Biogas (engine / gas turbine route) and production of bio-CNG for filling into gas cylinders	Rs. 1.00 crore/MW Or bio-CNG from 12000 m ³ biogas (Max. Rs.5 crore/project)
5	Power Generation from Biogas, Solid Industrial, Agricultural Waste/residues excluding bagasse through Boiler+ Steam Turbine Configuration	Rs. 0.20 crore/MW (Max. Rs. 1 crore/project)

Annexure B**Annexure-B referred to in reply to Part (b) &(c) of the Lok Sabha Unstarred Question
No. 790 for 03.12.2015****Generic Tariff for Waste to Energy Projects for the year 2015-16 as notified in Central
Electricity Regulatory Commission (CERC)**

Technology	Variable Cost (Rs/kWh)	Levelised Fixed Cost (Rs /kWh)	Applicable Tariff (Rs/kWh)	Benefit of Accelerated Depreciation (if availed) (Rs/kWh)	Net Levelised Tariff (Rs/kWh)
MSW	0.00	7.04	7.04	0.54	6.50
RDF based MSW	3.56	4.34	7.90	0.31	7.59
Biogas	3.57	4.29	7.86	0.26	7.60